

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 10th August, 2018

No. HCM/ Misc.-89/2013-A&E' : It is hereby notified that the Judgment(s) passed by the High Court of Manipur will now be available in the official website <https://hcmimphal.nic.in> in the following two web links:-

"Judgments (upto 31st July, 2018)"

"Judgements (from 1st August, 2018 onwards)"

By Order etc.

(R.K. MEMCHA DEVI)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Endt. No. HCM/Misc.-89/2013-A&E/18453-64 Imphal, the 10th August, 2018
Copy to:

1. The President/Secretary, High Court Bar Association, Manipur for information.
2. The President/Secretary, AMBA for information.
3. The Registrar (Admn.), High Court of Manipur.
4. The Joint Registrar (Judl. & Bench)/(Admn.), High Court of Manipur.
5. The Deputy Registrar (Judl.), High Court of Manipur.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur for kind information of his Lordship.
7. All the Assistant Registrars/Sr. Grade Stenographer, High Court of Manipur.
8. All the Court Managers, High Court of Manipur.
9. All the Private Secretaries, High Court of Manipur with a direction to upload all the Orders and Judgments from 1st August, 2018 onwards through CIS.
10. The System Analyst, High Court of Manipur for uploading the same on the Official Website.
11. All the Superintendents/Stamp Reporter, High Court of Manipur.
12. All the Court Masters, High Court of Manipur.

10/8/2018
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR